

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Revision No.602 of 2014

Balmiki Choudhary and Anr.Petitioners
Versus
The State of JharkhandOpposite Party

CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

For the Petitioners : Mr. Tejo Mistry, Advocate
For the Opp. Party : Ms. Amrita Kumari, Advocate

05/08.07.2020 Arguments concluded.

2. Post this case on 10.07.2020 for 'Final Disposal'.

(AnubhaRawatChoudhary, J.)

Saurav/